

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 48 of 1996

Wednesday, this the 8th day of October, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. Thankamma John, W/o V.V. John,
Teacher Grade II, Railway High School,
Palakkad, residing at 'Chitra',
Giri Nagar, Engineering College PO,
Palakkad-8 .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Chief Personnel Officer,
Southern Railway, Madras.
2. The Divisional Personnel Officer,
Southern Railway, Palakkad.
3. Union of India represented by
Secretary to Government,
Ministry of Railways, New Delhi. .. Respondents

By Advocate Mr. K Karthikeya Panicker

The application having been heard on 8-10-1997, the
Tribunal on the same day delivered the following:

O R D E R

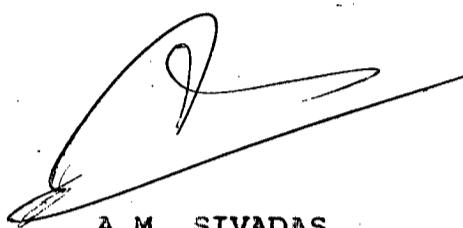
HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

The applicant, a Teacher Grade-II in the Railway High School, Palakkad, is aggrieved by the refusal on the part of respondents to grant her a higher scale of pay with effect from 16-9-1982 and stepping up of pay on par with that of her junior, Mr. Vaidyanathan. She has also a prayer that she may be granted pay and allowances admissible to a Grade-II Hindi Teacher with effect from 16-9-1982. The applicant prays that the impugned order A-12 rejecting her claim be quashed.

contd..2.

2. When the application came up for hearing, the learned counsel for applicant submitted that applicant may be permitted to approach the General Manager, Southern Railway (who is not a party in this application) for redressal of her grievance. The applicant is permitted to do so.
3. The application is disposed of as above. No costs.

Dated the 8th of October, 1997



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

ak/810

LIST OF ANNEXURE

1. Annexure A12: True copy of the order No.P(W) 595/XIV/5/Vol.I dated 5.12.1995 issued by 1st respondent to the applicant.

.....